

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE - LIST 28.07.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri J.L.Purohit & Dr.Pramila Acharya	S.B.Civil Misc.Transfer Applicartin No.76/2014, Vijay Lasmi V/s Balram Sharma	Mr.S.K.Verma	Mr. N.K.Rasrtogi
02.	Shri Farzand Ali	S.B.Civil Misc.Transfer Pet.No.31/2015,Smt.Narba da @Neelu v/s Rakesh	Mr. R.S.Chudawat	Mr.Rajendra Choudhary & I.R.Choudhary & R.K.Soni
032.	Shri Santosh Kumar Shankhala	S.B.Civil Misc.Transfer Pet.No87/2014, Smt.Pramilla V/s Sushil Kumar Jangid	Mr.Suresh Kumbhat	Mr.Om Rajpurohit
04.	Dr.Pramila Acharya	S.B.Crimila Misc.Pet.No.2750/2014, Smt.Archna V/s Sate & Ors.	Mr.Vineet Jain	Mr.L.D.Khatri
05.	Dr.A.A.Bhansali	S.B.C.M.A.No.326/2013,S mt.Vinita Sharma V/s Dilip Kumar	Mr.Ranjeet Joshi	Mr.R.K.Thanvi & Narendra Thanvi
06.	Shri Abdul Aziz Khan	S.B.Civil Misc.Transfer No.57/2015,Shabnam V/s Ayub Khan	Mr.Hemant Kumar	Mr.Shahaded Ali
07.	Shri H.S.Balot	S.B.Civil Writ Pet.No.1640/2006, Prithvi Raj V/s Board Of Rev. & Ors.	Mr.Digvijay Singh & O.P.Boob & H.S.Shandu & B..S.Sandhu	Mr.Digvijay Singh & O.P.Boob

CAUSE - LIST 29.07.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Smt.Meena Kothari	S.B.Civil Writ Pet.No.5270/2015,Jaspal Kaur V/s Amrit Pal Singh	Mr.Trilok Joshi & Rajendra Choudhary	Mr.Rajesh Matoria & J.K.Chanda

CAUSE - LIST 30.07.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr. Gopal Raj kalla	S.B.Criminal Misc.Bail Application No.5145/2015,Kuldeep Premi V/s Sate & Ors.	Mr.Anil Joshi	Mr.Farzand Ali & Jafar Kha


DY. SECRETARY
 RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR